

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

D - 114/97

APPLICATION NO. _____ OF 199

Applicant(s) *Jai Singh Rathore*

Respondent(s) *UOI & Ors.*

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

25/7/97

None present for the applicant.

Defects be removed within one month, failing which, the registration of the OA shall be deemed to have been declined without any further reference to the Bench.

(O.P. Sharma)
member (A)

(Gopal Krishna)
Vice Chairman

Defects not removed
Place

26/8/97 Mr D.C. Sharma, Counsel for the Applicant

Defects not removed despite granting last opportunity by Honble Court on 25/7/97. As per the orders of Honble Court, the case is hereby declined to register.

REGISTRAR
C. A. T. JODHPUR

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petitioner
by Regd AD
vide no. 155
dt 9.9.97
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